

Declaration of Assets and Liabilities

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I, AMITABH CHAU	HAN son/	SRI CHANDRAMA	ULI PD	SINGH		
d 47 YFARS years,	belonging	to ADMINISTRATIVE	CADRE			
vice and presently working as	SECTION	OFFICER, BLAS,	PATNA			

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependan t-1 Name	Dependant- 2 Name	Dependan t-3 Etc. Name
(i)	Cash	Ro 12,000/-	Ro 9,000/-			
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	in SBI BVM Branch SB A/C	Ro 1,20,000 in YES Bank & PNB, Patro			
(iii)	Bonds, Debentures and Shares in companies	share of Rs 1,40,000/-	shares of R, 65,000/			
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	R 500/- monthly in ABSLIC			Ro 2,500/- SIP in ABSL Bal Bhavishys Yojna	
(v)	Motor Vehicles (details of make, etc.)	Bajaj Diocover Motor Cycle Reg No. BR-1A 8909	F			Α,
(vi)	Jewellery (give details of weight and value)	30 gm gold Jewellary (approx)	200 gm gu Jewellary (approx) Diamond 5	gn		
(vii)	Other assets, such as values of claims / interests		Silver 250 B 12,00,000 M/s Shurtar Properties, f	gm a rune		

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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^{*} Dependant here means a person substantially dependent on the income of the employee.

Details of Immovable assets B.

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependan t-1 Name	Dependan t-2 Name	Dependant- 3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value					
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value					
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	F.No. 403 B.N. Towe Flat Area East Gold Danapur, RS 44,00,0	er 169259 Lead Patna	₽ŧ		
(v)	Others (such as interest in property)	undefined residential	share in house	ancest al Gar	ral danibagh	

I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 43-02-25
(a)	(i) Loans from Banks	SBI, RACPC	R 23,52714/-
	(ii) Loans from financial institutions	Patra	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

	(d) dues to departments dealing with telephones (e) dues to departments dealing with government transport (including aircraft and helicopters) (f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Ro 47,854/- AY 2023 - 24 PAN-AFJPC5576R	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business] (iv) Property Tax		

C. <u>Personal Detail</u>

Place: PATNA

Date: 13/02/25

GPF/CPF/PRAN No.	:-	PTS/BLA - 1239		
Gender	·:-	№ 1 (M/F)		
Date of Birth	:-	0 1 0 1 1 9 7 8 (DD/MM/YYYY)		
Class/Group	1-	B (A/B/C)		
Cadre	1-	ADMINISTRATIVE		
		(Full Name e.g. B.A.SBihar Administrative Service,		
		B.S.S Bihar Secretariat Service etc.)		
Home District	:-	SAMASTIPUR		
I hereby d	eclare	that the above details are true to the best of my		
knowledge and be				

Signature

Name of Employee: AMITABH CHAUHAN

Designation: SECTION OFFICER

Department: BIHAR LEGISLATIVE ASSEMBLY